LOK SABHA UNSTARRED QUESTION NO. 151 TO BE ANSWERED ON 20 JULY, 2023

Allotment of Petrol Pumps

151. SHRI RAMDAS C. TADAS:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has any scheme to allocate the petrol pumps to only those who have lands on National Highways;
- (b) if so, the number of people which have been given dealership under the said scheme;
- (c) whether there is any provision of reservation for the women, Scheduled Castes/Scheduled Tribes/ Other Backward Classes in the new scheme; and
- (d) if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

(a)to(d) :Allotment of Retail Outlets (ROs) is done by Public Sector Oil Marketing Companies (OMCs) as per their dealership selection guidelines on pan India basis including on National Highways (NHs). As per extant guidelines, land is one of the requirements for the applicants for allocation of ROs. As on 01.07.2023, Public Sector OMCs have commissioned 19,735 ROs on NHs.

Further, Public Sector OMCs new Dealership Selection Guidelines 2023 has a provision of 22.5% reservation for SCs/STs and 27% reservation for OBCs in allotment of retail outlet dealerships except Arunachal Pradesh, Meghalaya, Nagaland and Mizoram. Reservation in these states is as below:

State	Percentage of Regular & Rural	Balance % to be awarded
	RO Dealerships to be awarded	to 'Open' category
	to ST category	
Arunachal	70	30
Pradesh		
Meghalaya	80	20
Nagaland	80	20
Mizoram	90	10
